

Dis. 659

District Court, Srikakulam,  
Dated: 7.2.2018.

07/02/18

From:  
Smt.V.B.Nirmala Geethamba,  
Principal District Judge,  
Srikakulam.

To  
1.Sri B.Gautam Prasad, I  
Additional District Judge,  
Srikakulam.

2.Sri Smt.K.Sudhamani, III  
Additional District Judge,  
Srikakulam.

3.Sri V.Gopala Krishnarao, IV  
Additional District Judge,  
Srikakulam.

4.Sri D.Ramulu, VI Additional  
District Judge, Sompeta.

5.Smt.B.Jyotsna, Junior Civil  
Judge, Amudalavalasa.

Sir,

Sub: Workshops – II Workshop for the Judicial officers in the Unit of District Judge, Srikakulam on the subject Framing of Charges and writing of Judgments in criminal cases – allotment of topics to the Judicial officers with a request to submit the articles/papaers by 9.2.2018 – regarding.

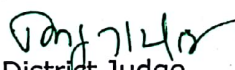
Ref: 1.Hon'ble High Court Roc. No.90/Reg(Inq)/2017 dated 23.8.2017  
2. Hon'ble High Court Roc. No.90/Reg(Inq)/2017 dated 23.8.2017 communicatd to all courts in this court Dis.No.5233 dated 1.9.2017.  
3.Official memo in Dis.No.237 dated 11.1.2018.

In view of forth coming II Workshop 2018 for the Judicial officers in the Unit of District Judge, Srikakulam on the subject Framing of Charges and writing of Judgments in criminal cases, I request you to submit the articles/papers on the subjects allotted to the following officers by 9.2.2018.

Sessio ns	Timings	Chosen/allotted Topic	Officer
I	10.00 A.M to 11.30 A.M	1.Examination of accused and framing of charges. 2.Disposal of cases without trial.	Sri B.Gautam Prasad, I Additional District Judge, Srikakulam.

II	11.50 A.M to 01.00 P.M	<p>1. Recording of evidence-relevancy, admissibility and appreciation of evidence.</p> <p>2. Concept of Corpus delicti</p> <p>3. Effect of non-recovery of crime weapon and other incriminating material.</p>	Sri D.Ramulu, VI Additional District Judge, Sompeta.
III	01.45 P.M to 3.00 P.M	<p>1. Examination of accused under section 313 Cr.P.C.</p> <p>2. Judgment writing.</p>	Sri V.Gopala Krishnarao, IV Additional District Judge, Srikakulam.
IV	3.20 P.M to 5.00 P.M	Remedies, reliefs, sentencing and punishment	Smt.K.Sudhamani, III Additional District Judge, Srikakulam.
		Disposal of case property.	Smt.B.Jyotsna, Junior civil Judge, Amudalavalasa.

Yours faithfully,

  
Principal District Judge,  
Srikakulam.